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## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26.05.2025

## NOTICE

Please take notice that the following matters listed in the **Court of Chairperson on 27.05.2025 & 28.05.2025** respectively, will not be taken up. The next dates of Hearing/Pronouncement will be notified later.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT) (Ins) No. 1479 of 2024 & I.A. No. 5864 of 2024 (With Defects) Part Heard	The Authorised Representative for Granite Gate Properties Pvt. Ltd. Vs. Devendra Singh & Ors.	Ravinder Singh	Ridhima Verma Rachit Mittal
		With		
2.	Comp. App. (AT) (Ins) No. 1713 of 2024  Part Heard	New Okhla Industrial Development Authority Vs. Granite Gate Properties Pvt. Ltd. & Anr.	Rachit Mittal	Ravinder Singh Raveesha Gupta Sanyam Saxena Nubair Alvi- for RP
3.	Comp. App. (AT) (Ins) No. 4 of 2025 & I.A. No. 1419 of 2025  Part Heard	Manoj Aggarwal Vs. Karnataka Bank Ltd.	Gulshan Kr. Sachdev	Gautam Singhal Rajat Chaudhary
		With		

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4.	Comp. App. (AT)	Vimla Devi	Charu Sachdeva	Gautam Singhal
7.	(Ins) No. 2027 of	Vs.	Chara Sachaeva	Kanika Balhara
	2024 & I.A. No.	Karnataka Bank Ltd.		
	1420 of 2025			
	Part Heard			
5.	Comp. App. (AT)	First Choice Properties (India) Pvt.	Shreeyash U. Lalit	Sukanya Joshi
J.	(Ins) No. 563 of	Ltd.	Sinceyasii O. Lant	Srihari So
	2023	Vs.		
		Gstaad Hotels Pvt. Ltd.		
	Part Heard			
		With		
6.	Comp. App. (AT)	Sachana Exports Pvt. Ltd.	Shreeyash U. Lalit	Sukanya Joshi Srihari So
	(Ins) No. 564 of 2023	Vs. Gstaad Hotels Pvt. Ltd.		Siliariso
	2023	Gstaad Hotels Fvt. Ltd.		
	Part Heard			
7.	Comp. App. (AT)	CNH Industries (India) Pvt. Ltd.	Sanjay Bhatt	Raghav Shankar
	(Ins) No. 1545 of	Vs.	Zunguy Zinun	Navneet R. Nain
	2023 & I.A. No.	SREI Equipment Finance Ltd. &		Ritwik Batra- R1
	5551 of 2023	Anr.		Raunak Dhillon Nihaad Dewan- R2
	Part Heard			
8.	Comp. App. (AT)	Mohit Arora, Suspended Director	Ishan Dewan	Ankit Kohli Piyush
	(Ins) No. 1163 of	of Revital Reality Pvt. Ltd.		Singh Jayant
	2024 & I.A. No.	Vs.		Upadhyay Raveena
	4160, 4161, 4162,	Manish Aneja & Ors.		Panicker Rishabh Jain Sonam Sharma
	6177, 6541 of			Riddhi Jain- R1-165
	2024, 1, 352, 1654			
	of 2025			
	Part Heard			
9.	Comp. App. (AT)	Anuj Gaur & Ors.	Arjun Mahajan	Akshay Joshi Akash
	(Ins) No. 312 &	Vs.	J	Srivastava- R1
	313 of 2025	Rabindra Kumar Mintri RP of Som		Varsha Banerjee
		Resorts Pvt. Ltd. & Anr.		Udita Singh-R2
	(For Pronouncement of			
	Judgment)			
	<i>B</i> /			

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10.	Comp. App. (AT) (Ins) No. 999 of 2024 Part Heard	Mukul Somany Vs. DBS Bank Ltd. & Anr.	Sonali Jain	Vikram Wadhera Smriti Churiwal- R1 Niharika Sharma Jaiveer Kant- R2 Pathik Chaoudhary
11.	Comp. App. (AT) (Ins) No. 1000 of 2024 Part Heard	With Sanjay Somany Vs. DBS Bank Ltd. & Anr.	Sonali Jain	Vikram Wadhera Smriti Churiwal- R1 Niharika Sharma Jaiveer Kant- R2 Pathik Chaoudhary
12.	I.A. No. 2510 of 2025 in Comp. App. (AT) (Ins) No. 406 of 2022	Ram Kishor Arora Suspended Director of Supertech Ltd. Vs. Union Bank of India & Anr.	Siddharth Bhatli	Alok Kumar Somya Yadava Garima Jain- R1 Bishwajit Dubey Aishwarya Gupta-R2 Siddharth Srivastava Mohit Kishore
13.	Comp. App. (AT) (Ins) No. 244 of 2023 Part Heard	Rajratan Babulal Agarwal Vs. State Bank of India & Anr.	Anish Agarwal	Mohd. Azeem-R1 Swapan Pradhan Harshad S. Deshpande-R2

By order of Hon'ble Chairperson -Sd/-Registrar